

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

No13/2/7/2015-PM/CERC

Dated the 7<sup>th</sup> April, 2017

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestions on “Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulations, 2017”**

The comments/suggestions on “Draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulations, 2017” from the stakeholders were invited to reach the Commission by 16.03.2017. The last date was extended till 31.03.2017 on request of Central Electricity Authority and Powergrid Corporation of India.

Further, Central Electricity Authority, CTU and POSOCO have requested for time extension of two weeks for furnishing the comments/suggestions.

Considering the requests, the Commission has extended the last date of submission of comments/suggestions till 17.04.2017.

**Sd/-**  
(Sanoj Kumar Jha)  
Secretary